

ITEM NO.12

COURT NO.7

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).7923/2012

(From the judgement and order dated 23/08/2012 in CRLA No.601/2011,CRLMA No.9866/2012 of the HIGH COURT OF GUJARAT AT AHMEDABAD)

SAMIR MUSTAFABHAI BAJARIYA

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With appln(s) for bail,permission to place addl. documents on record)

Date: 17/10/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Mr.K.T.S.Tulsi, Sr.Adv.  
Ms.Priyanka Aggarwal, Adv.  
Mr.A.Faraz Khan, Adv.  
Mr. Amit Sharma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Call tomorrow, i.e. on 18th October, 2012.

(G.V.Ramana)  
Court Master

(Vinod Kulvi)  
Court Master